The Minister of Food and Agriculture (Shri S. K. Patil): (a) to (d). A statement is laid on the Table of the Lok Sabha. [*See* Appendix I, annexure No. 12].

Nagarjunasagar and Srisailam Projects

*48. **Shri Madhusudan Rao:**
Shri Rami Reddy:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 60 on the 4th August, 1959 and state:

(a) whether Government have since taken a final decision with regard to the height of the Nagarjunasagar dam and the simultaneous construction of Srisailam Project;

(b) if so, the details thereof;

(c) the expenditure that is expected to be provided for Srisailam Project in the Third Five Year Plan; and

(d) when the work on Srisailam Project is expected to commence?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The Nagarjunasagar Project, as included in the Plan, provides for a maximum reservoir level of 525. The joint Project report submitted by the erstwhile Governments of Andhra and Hyderabad provided for elevation of 590 in the ultimate stage. The Committee on Plan Projects is examining the feasibility of integrating the ultimate scope of the Nagarjunasagar Project with the proposed Srisailam Project. The Committee has not yet submitted its report. The question will come up for consideration by the Government of India only if and when a recommendation in this regard is made by this Committee.

(c) and (d). The Project report on the Srisailam Project was recently submitted by the Andhra Pradesh Government and is under technical scrutiny of the Central Water and Power Commission. Thereafter, it will be submitted to the Technical Advisory Committee on irrigation and power projects. The question of its inclusion in the Third Five Year Plan and the funds to be ear-marked for it will be considered after the Project has been cleared by the Technical Committee.

हिमाचल प्रदेश में भूमि सुधार

*४६. **श्री पद्म देव** : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में भूमि सुधार के लिये १६५६–६० में अब तक कितना ऋण दिया गया ; और

(ख) इस ऋण के सदुपयोग के बारे में जानकारी प्राप्त करने के लिये सरकार ने क्या उपाय किये हैं ?

कृषि उपमंत्री (श्री मो० वें० कृष्णप्पा): (क) और (ख). आवश्यक जानकारी इकट्ठी की जा रही है और मिलते ही सभा की टेबिल पर रख दी जायगी।

रेलगाड़ी में डाका डालने का प्रयत्न

*५०. **श्री रामजी वर्मा** : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ७ जनवरी, १९६० को रेलवे का माल ले जाने वाले खजान्ची को आगरा जिले के फीरोजाबाद नामक स्थान में लूटने का असफल प्रयत्न किया गया था ;

(ख) क्या वे डाकू हथियारों से लैस थे ; और

(ग) क्या घटनास्थल पर कुछ पुलिस वाले भी थे किन्तु वे चोरों को गिरफ्तार न कर सके ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) जी हां। फ़ीरोज़ाबाद के मुख्य माल बाबू पर हमला हुआ था (खजा ची पर नहीं) और वह जो नकदी ले जा रहे थे उसे छीनने की कोशिश की गयी थी, जो नाकामयाब रही।

(ख) इस बात की जांच की जा रही है कि लुटेरे हथियारों से लैस थे या नहीं, क्योंकि इस बारे में परस्पर विरोधी खबरें मिली हैं।

(ग) जी नहीं। रेलवे सुरक्षा दल का एक हथियारबन्द रक्षक अलबत्ता माल बाबू के साथ था।

Rural Indebtedness in Tripura

*51. **Shri Bangshi Thakur**: Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether Government have any estimate of the Rural Indebtedness in Tripura at present;

(b) if so, what is the total estimated amount; and

(c) the steps proposed to be taken to safeguard the interest of the rural people?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) and (b). According to the Rural Credit Survey Committee (1952) the average debt per indebted family in Tripura was estimated at Rs. 387 for cultivators and Rs. 265 for non-cultivators. This estimate was based on data of varying degrees of reliability. No estimate of the total indebtedness in Tripura is available.

(c) Steps are being taken to consolidate and expand the Co-operative movement so as to provide larger institutional credit. As against an advance of Rs. 4.4 lakhs sanctioned by the Tripura Apex Co-operative Bank in 1957-58 to primary societies, the Bank sanctioned Rs. 7.2 lakhs in 1958-59. For the year 1959-60 the Government of India have provided necessary guarantees to the Reserve Bank for an advance of Rs. 10 lakhs to the Tripura Apex Co-operative Bank. With increase in the quantum of credit disbursed through the cooperatives, the loans taken from private money-lenders are expected to decline. The Bombay Money-lenders Act has been extended to Tripura.

रेलवे स्टेशनों पर टेलीफोन

*५२. **श्री सरजू पाण्डेय** :
श्री अमजद अली :

क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड ने सभी रेलवे स्टे नों पर टेलीफीन लगाने के लिये आदेश दे दिया है ; और

(ख) यदि हां, तो इस सम्बन्ध में अब तक क्या प्रगति हुई है ?

रेलवे उपमंत्री (श्री शाहनवाज खां : (क) जी हां, अगस्त १९५८ में आदेश दिये गये थे कि जिन नगरों में डाक-तार विभाग के टेलीफोन एक्सचेंज हैं उनके नजदीक के सभी स्टेशनों पर टेलीफोन लगा दिये जायें, सिवाय सन उप-नगरीय स्टेशनों के जहां माल और पार्सल यातायात का काम नहीं होता।

(ख) ऊपर भाग (क) के उत्तर में जिन आदेशों का जिक्र है उनके जारी होने से पहले लगभग ४७० स्टेशनों पर टेलीफोन लगे हुए थे। उसके बाद लगभग ३८० स्टेशनों पर टेलीफोन लगाये जा चुके हैं और लगभग २३० और स्टेशनों पर टेलीफोन लगाने की मांग डाक-तार विभाग के पास बाकी पड़ी है।